

[Placed in Library. See No. LT—683/90]

**Detailed Demands for Grants of the
Ministry of Water Resources for 1990-
91**

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA): Sir, on behalf of Shri Manubhai Kotadia, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Water Resources for 1990-91. [Placed in Library. See No. LT—684/90]

12.59 1/2 hrs.

[English]

**COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS**

Second Report

SHRI SHIVRAJ V. PATIL (Latur): Sir, I beg to present the Second Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

[Translation]

SHRI MITRA SEN YADAV (Faizabad): Mr. Speaker, Sir, three hundred persons have died as a result of consuming poisonous food in Raipur village of Basti District in Uttar Pradesh. Not only human beings even animals like dogs and cats were affected. The excessive use of insecticides has caused this food-poisoning. An inquiry should be held into the functioning of all those insecticide agencies and factories where these insecticides are manufactured. This is a very serious incident and an inquiry is necessary in the matter. Government should grant financial assistance to the dependents of all the victims.

MR. SPEAKER: This is all right. Now,

Shri Kumaramangalam.

[English]

SHRI P.R. KUMARAMANGALAM (Salem): Sir, today morning in the newspaper we read that 'Khalistan Liberation Front' was claiming the credit for the fires in Delhi. Yesterday, the hon. Home Minister was making a statement saying that to the best of his information he did not know of any sabotage. But the Police Commissioner said that he cannot rule out the sabotage. The situation is that there is total confusion. I have requested that a Calling Attention may be admitted in this House on the fire incidents because the KLF, 'Khalistan Liberation Front' has also claimed it. It is an important matter, Sir.

[Translation]

SHRI SATYNARAYAN JATIYA (Ujjain): Mr. Speaker, Sir, yesterday I had given a notice of Calling Attention on the serious accident involving 23 crude naphthalene tankers which caught fire in Nagda in which many people lost their lives and many received burn injuries and property worth thousands of rupees was damaged. The Government should undertake relieved measures immediately and provide them compensation. (Interruptions)

MR. SPEAKER: I did not call you, Shri Dasai Chowdhary.

SHRI DASAI CHOWDHARY (Rosera): Sir, I alongwith hon. Shri Devendra Prasad Yadav and Dr. Shailendra Shrivastava were coming from Patna by 401 I.C. on the morning of 16th. This 401 I.C. generally develops defects and is not fully operative. On that day also, it developed some snags on reaching Lucknow around 11 p.m. There was no arrangement of drinking water either, we went to the concerned authorities to complain about this and asked them as to why we were detained upto 10 p.m. I would like to request the Government to stop 401 I.C. since it can lead to accident any time.

MR. SPEAKER: You give this in writing.
Shri Naik.

SHRIRAMNAIK (Bombay North): Some bombs were found in Tarapur Atomic Power Plant which falls in my constituency and one woman died in a bomb-blast at the railway station close to this Plant. I had demanded a statement by hon. Minister on the Malad bomb-blast. I personally feel that there is some link between these two incidents and therefore, I would request the hon. Minister to clarify the position.

SHRI HARISH RAWAT (Almora): As per the information given by hon. Shri Narayan Dutt Tiwari, leader of U.P. Congress Legislature Party, who had personally visited Basti, more than two hundred people have died after eating poisonous pooris. It is suspected, that the oil which was used for preparing the food was adulterated.

MR. SPEAKER: You are raising the same point.

SHRI HARISH RAWAT: Or some insecticides were mixed with the flour. Now the entire administration and the traders from whom the commodities were purchased are trying to destroy all the profits by threatening people. This is a serious matter. We should have a discussion on it in this House, either by way of a Calling Attention or by some other method.

MR. SPEAKER: Now, please resume your seat. I am not undermining the seriousness of the incident.

SHRI HARISH RAWAT: How can we people sit quietly when such a tragedy has struck the people of Basti. Moreover, this matter is covered under the relevant rules also.

[English]

SHRI S. KRISHNA KUMAR (Quilon): Sir, about the serious incidents of fire and other incidents all over the country, the Home Minister said that there is no evidence of

sabotage. Last Saturday the Gable Network News of America stated that the JKLF is going to indulge in such activities of sabotage in the capital of the national and 1200 juggis have been burnt down yesterday and we hear that there have been blasts or some incident in Tarapur nuclear station. All this is a part of an overall conspiracy. It is a dangerous situation. We want that the Government should act fast and give re-assurance to the people.

MR. SPEAKER: Now, Statement by Shri Mufti Mohammad Sayeed.

(Interruptions)

SHRI AMAL DATTA (Diamond Harbour): Our State of West Bengal and Eastern States have been deprived of economic development by the Central Government. Now, what is going to happen is that as a culmination of some procedure which has been initiated long ago, the Central Telecom Stores which gives about Rs. 300 crores worth of orders every year operates from Calcutta for the benefit of the Eastern region, which gets a lot of benefit out of it. That is going to be changed now, and they are going to decentralise it amongst 17 circles and a very small amount remains. As a result, 3000 people who are directly or indirectly involved are in danger of losing their livelihood. This is what is happening because certain things were set in motion by the previous Government. But why is it being allowed by this Government also? The Minister should take note of it and make a statement.

(Interruptions)

SHRI BASUDEB ACHARIA (Bankura): The Minister is here, he can clarify. (Interruptions)

MR. SPEAKER: Now, Shri Mufti Mohammad Sayeed.

(Interruptions)

[*Translation*]

MR. SPEAKER: Now hon. Minister of Home Affairs is making a statement. All of you please take your seats. I am not allowing any body else to speak now.

(*Interruptions*)

Mr. Tiwari, you are one of the senior most Members of the House. This is not the way. Shri Joshi, you also take your seat. Don't you want to listen to the hon. Minister?

STATEMENT BY MINISTER

Activities of the Anand Margies

13.08 hrs.

[*English*]

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): I RISE TO APPRISE THIS AUGUST House about the activities of Anand Marg—a militant, pseudo—religious organisation with political objectivities. The Anand Marg was founded in 1955 at Jamalpur (Bihar) by one Prabhat Ranjan Sarkar @ Anand Murti. In 1967-68, the Headquarters of the Marg were shifted from Jamalpur to Anand Nagar in Purulia District of West Bengal. Over the years, the activities of the Organisation, both within and outside the country, have expanded. The inclination of the Anand Marg to Violence and to take recourse to high handed means against the local people in the development and expansion of Anand Nagar has come to the notice of the Government.

In March, 1989, the West Bengal Government Officials, while undertaking the demolition of unauthorised construction raised by the Margis on forest land at Bansgarh in Purulia District, detected a secret hide-out of Anand Margis where unauthorised fire arms were also stored. Large quantities of arms were recovered and cases under the Arms Act were registered. Raids

were conducted in the Anand Nagar Ashram premises which led to the recovery of incriminating material, including wireless sets and detonators.

The Government has also received reports regarding forcible land-grabbing by Anand Margis in and around Anand Nagar. Resentment among the local people in these areas has been steadily growing. On some occasions, clashes have also taken place. Tension has also been building up between Anand Marg and the CPM workers. Two CPM supporters were killed in January this year by miscreants suspected to be Anand Margis. The alleged killings of five Anand Margis at Chatak in Purulia District on April 2nd have further exacerbated the tension in the area.

[MR. DEPUTY SPEAKER IN THE CHAIR]

13.09 hrs.

Available reports indicate that some senior functionaries of Anand Marg have been advising their followers abroad to channelise arms and ammunition for the Organisation through land routes from some neighbouring countries. There are also reports to the effect that Anand Marg functionaries have prepared a hit list for physical annihilation of some persons. The list includes some prominent political leaders of West Bengal. A Special Action Squad has also reportedly been formed and is currently being imparted training in the use of fire arms, bombs, etc.

In a related development, a BSF patrol party intercepted two Indian nationals on the 14th April, 1990 near the Indo-Pakistan border in Amritsar District. One of them admitted to be an Anand Margi while the other person was brought up at Anand Nagar as an orphan. A number of automatic weapons, pistol magazines and ammunition were received from them. Their interrogation revealed that they were carrying the consignment of weapons etc., arranged by 'Manav Mukti Manch', and Anand Marg outfit. It was also revealed by the persons apprehended